## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA(CAA) No. 72/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

AIMS Industries Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

RAUUL DEN

Advocate

Pehitianes

## **ORDER**

Learned Advocate Mr. Rahul Dev present for Petitioner. Applican+

Heard arguments of Learned Counsel for Petitioner. Applicant

Orders reserved.

KKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of May, 2017.